

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.55(ND)/2008
CA NO.

CORAM:


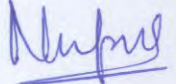
PRESENT:

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SINGLE BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017


NAME OF THE COMPANY S. Krishna Bans Basadur & Ors.
V/S
Installment Supply Ltd.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vivek Malik	} - Adv	Petitioner	
2	Mukul Thakur			
3.	Ms. Shri Nupur Mahtoo		Respondent	

ORDER

Both sides present. The Counsel for the respondents represent that the arguing counsel is not able to attend the proceedings before the Tribunal today and for which an adjournment letter has already been circulated and request that the matter may be posted in the month of April, 2017. However, keeping in view the matter is pending since 2008, I am inclined to post the matter on 22.03.2017 for final arguments.


(R.VARADHARAJAN)
MEMBER(JUDICIAL)